

- (9) Legal action is taken against the defaulting units under the relevant Acts.
- (10) Gross and mass emission standards for all vehicles have been notified under the Motor Vehicles Rules, 1989. The Ministry of Surface Transport have advised the various State Transport Directorates to enforce the gross emission standards with effect from 1st March, 1990.
- (11) Public Awareness campaigns have been launched about vehicular pollution.
- (12) Every manufacturer of motor vehicles is required to submit a prototype of the vehicles manufactured for test by an agency specifier by the Government and give a certificate for conformity of production in compliance of the provision of the rules including emission standards. This provision has come into force from April 1, 1991.
- (13) The local authorities in the metropolitan cities have been urged to take up large scale tree plantation as has already been initiated in and around Delhi.

#### **Proposal for more Platforms at Delhi and Ghaziabad Stations**

2170: SHRI K.P. SINGH DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to increase the covered portion on platform No. 8 - 9 towards Nizamuddin like other platforms;

(b) if so, the details thereof;

(c) whether there is any scheme/provision to provide more platforms at New Delhi, Nizamuddin and Ghaziabad stations; and

(d) if so, the details thereof and when the work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) The details are being worked out. The work is likely to start in 1992-93.

[Translation]

#### **Construction and Expansion of Working Women's Hostel**

2171. DR. RAMESH CHAND TOMAR:  
SHRI RATILAL VARMA:  
SHRI DEVI BUX SINGH:  
SHRIMATI BHAVNA  
CHIKHALIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any scheme with the Union Government for the construction and expansion of Working Women's Hostel;

(b) if so, the details thereof;

(c) the number of hostels proposed to be constructed during the current year and the amount propose to be spent thereon; and

(d) the number of such hostels in Delhi at present?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEVELOPMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b). Yes, Sir. Under the Scheme of Assistance for Construction/Expansion of Hostel Building for Working Women with a Day Care Centre for Children, financial assistance is provided to the extent of 50% of the cost of Land and 75% of the cost of construction of the Hostel Buildings to Voluntary Organisations, Public Trusts, Local Bodies, Women Development Corporations, Universities, Schools/Colleges of Social Work and the State Governments/Union territory Administrations, where suitable Voluntary Organisations does not exist. Assistance on the same pattern is also available for purchase of ready built buildings. Single Working Women, whose consolidated income does not exceed Rs. 3,000/ per month are eligible for hostel accommodation for a period of three years, extendable up to five years.

(c) An allocation of Rs. 5 crores has been made for the year 1991-92. Besides release of subsequent instalments in respect of the hostels for working women already sanctioned, 50 new projects to accommodate 2,500 working women are envisaged during the year.

(d) 14 Hostels for 1593 working Women with Day Care Centre facilities for 129 children have already been sanctioned in Delhi. 12 of which are operational.

[English]

#### Food Procurement Target

2172. SHRI K. PRADHANI:  
PROF. K.V. THOMAS:

Will the Minister of FOOD be pleased to state:

(a) the target fixed for procurement of foodgrains during 1991-92;

(b) the quantity of foodgrains procured so far during the year; and

(c) the quantity of foodgrains expected to be procured by the end of the year?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOL): (a) The procurement of wheat, paddy and coarsegrains for Central Pool under price support scheme being totally voluntary, and the procurement of levy-rice from millers/traders being dependent on quantum of paddy purchased by them, no targets, as such, can be fixed for procurement of foodgrains.

(b) During current 1991-92 rabi marketing season, till 28th February, 1992, 77.52 lakh tonnes of wheat has been procured under price support. Procurement of rice (including paddy in terms of rice) stands at 87.20 lakh tonnes till 5th March, 1992 during current 1991-92 kharif marketing season.

(c) Whereas procurement of wheat in the marketing year 1991-92 is going to be below eight million tonnes, it is not possible to state expected procurement of rice as the same is still continuing.

#### Health Care Centres

2173. SHRI V. DHANANJAYA KUMAR:  
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Health Care Centres set up so far in the country, district-wise; and

(b) the position of availability of medicines in these centres?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The information